

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / BA / OP NO. 467 OF 2006

Applicant/s SRI RAM MAURYA Respds. U.O.P. & ORS.

Advocate for Applicant/s PR. S.K. MISHRA Advocate for Respondent/s Sh. S.C. Mishra (R.No.3)
Sh. Satya Prakash (R.No.4)

Notes of the Registry	Orders of the Tribunal	Sheet No. 12
	<u>05/02/09</u> Hon. Mr. Ashok S. Karmadhi, JM, Hon. Mrs. Manjulika Gautam, AM, There is no representation on behalf of applicant even in revised list. Sh. S.C. Mishra appears for respondent No.3. Sh. Satya Prakash appears for respondent No.4. Even though C.A. was filed long back, applicant's counsel has not chosen to file R.A. as on today. It is seen from the order sheet dated 21/09/07, that applicant's counsel was not present even in the revised call. Applicant's counsel is not interested, it seems, to file R.A. We do not find any justification in adjourning the matter. O.A. stands dismissed for non-prosecution. <i>[Signature]</i> AM. <i>[Signature]</i> JM. ①	